

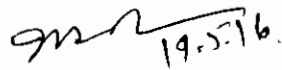
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 20-05-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.K. Garg, Sr. Advocate	S.B. Civil First Appeal No. 104/15 Hanuman Vs. Vinod Kumar Kumawat	Vimal Choudhary	A.K. Bajpai
2	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Cr. Revision Petition No. 313/16, 322/16 & 323/16 Monika Vs. State	Manoj Bhardwaj	Deepak Goyal
3	Sh. Basant Singh Chhaba, Advocate	S.B. Civil First Appeal No.732/11 Ram Prasad Vs. Pritam Das	Vishwajeet Mantri	Sandeep Maheshwari
4	Sh. J.P. Gupta, Advocate	S.B. Cr. Misc. Bail Application No. 3242/16 Gaurav Arun Cheersagar Vs. State	Nikhlesh Katara	Sanjay Sharma
5	Sh. Shashi Bhushan Gupta , Advocate	S.B. Cr. Misc. Petition No. 4322/15 Ranjan Kanwar Nathwat Vs. State	S. Gaharana Vimal Choudhary/Yogesh	Mahesh Gupta

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)

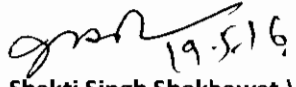
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 23-05-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No. 317/97 Laxmi Narain Vs Satya Narain	Alok Garg	J.P. Goyal
2	Sh. Arvind Kumar Pareek, Advocate	S.B. Cr. Misc. Bail Application No. 3635/16 Yesh Mishra Vs. Archana Sharma	Sanjay Sharma	R.N. Mathur
3	Ms. Raj Sharma , Advocate	D.B. Civil Misc. Appeal No. 3809/14 Arvind Kumar Vs. Neelam	Rinesh Gupta	Govind Choudhary
4	Sh. Ankur Rastogi, Advocate	D.B. Civil Misc. Appeal No. 1720/15 Anju Jangid Vs. Sanjeev Jangid	Gajanand Yadav	RDS Naruka

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